

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:5459
ANSWERED ON:02.05.2005
RELAXATION IN FORESTRY LAWS TO INDUSTRIES
Thummar Shri Virjibhai;Vasava Shri Mansukhbhai D.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has provided any relaxation in the forest related laws to certain Industries;
- (b) if so, the details of those Industries which have been provided such relaxation in the country including Gujarat during the last three years and current year, State-wise;
- (c) whether the Government has carried out any review in this regard after providing such relaxations;
- (d) if so, the outcome thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) No such relaxation in forest related laws has been given by the Ministry of Environment and Forests to any industry.
- (b) to (e) Do not arise.